

SHRI DINESH SINGH: An official of the Atomic Energy Commission while on tour in the District of Bhandra in Maharashtra State and while travelling from Camp Chauki to Parasori via Deori lost his suitcase containing personal effects and he has lodged a report about that matter.

MR. CHAIRMAN: Question hour is over.

12 NOON

SHORT NOTICE QUESTION AND ANSWER

लिस्बन में डा० टेलो-डी-मस्कारनेस को कारावास की सजा

२. श्री विमलकुमार मन्नालालजी चौरडिया : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है, कि जैसा कि १७ जून, १९६२ के स्टेट्समैन में समाचार प्रकाशित हुआ है, कि लिस्बन में डा० टेलो-डी-मस्कारनेस को देशद्रोह के आरोप में २४ वर्ष के कारावास की सजा दी गई है; और

(ख) यदि हां, तो सरकार ने उनको मुक्ति के लिये क्या प्रयास किये हैं ?

†[IMPRISONMENT OF DR. TELO DE MASCARENHAS IN LISBON

2. SHRI V. M. CHORDIA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact as reported in the Statesman of the 17th June, 1962 that Dr. Telo de Mascarenhas has been sentenced in Lisbon to imprisonment for 24 years on the charge of treason; and

(b) if so, what efforts have been made by Government for his release.]

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : (क) भारत सरकार ने लिस्बन में श्री टेली-डी-मस्कारनेस को दी गई सजा के बारे में अगववार की रिपोर्ट देख ली है। उनके पास सरकारी तौर पर कोई सूचना नहीं है।

(ख) भारत सरकार संयुक्त अरब गणराज्य के अधिकारियों के जरिये स्थिति का पता लगा रही है; इन अधिकारियों में यह अनुरोध किया जा रहा है कि वे इस खबर के सच होने पर पुर्तगाल सरकार के साथ श्री मस्कारनेस की रिहाई के लिये लिखा-पढ़ी करें।

†[THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) The Government have seen the report in the press regarding the sentence passed on Shri Telo de Mascarenhas in Lisbon. They have no official information.

(b) The Government are ascertaining the position through the UAR authorities who are being requested to approach the Government of Portugal for the release of Shri Mascarenhas, if the news is correct.]

श्री विमलकुमार मन्नालालजी चौरडिया: क्या यह बात सही है कि डा० टेलो डी मस्कारनेस ने गोवा को भारत में मिलाने के लिये काफी प्रयास किया था ?

श्री दिनेश सिंह : ऐसा सुना जाता है।

WRITTEN ANSWERS TO QUESTIONS

BICYCLE INDUSTRY

*178. SHRI KRISHNA CHANDRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is fact that there is a stalemate in the progress of bicycle industry on account of high price of the Indian product; and

(b) what measures Government have taken or propose to take to ensure regular progress of the industry in future?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) No, Sir.

(b) Does not arise.

APPROACH FOR FINANCIAL ASSISTANCE TO FOREIGN GOVERNMENTS BY GOVERNMENT SERVANTS

***184. SHRI A. D. MANI:** Will the PRIME MINISTER be pleased to state:

(a) whether Government have put restrictions on Government servants from approaching foreign Governments or foreign organisations for financial assistance for visiting a foreign country; and

(b) whether the restrictions would apply to State Government servants also?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes.

(b) Yes.

INDIANS IN PORTUGUESE COLONY IN AFRICA

***185. SHRI A. D. MANI :** Will the PRIME MINISTER be pleased to state:

(a) whether Mr. Wageeh Salwat of the United Arab Republic Embassy in Portugal is expected to visit or has already visited Mozambique to investigate the grievances of Indians in the Portuguese colony; and

(b) if so, what are the grievances of Indians in that colony?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Information has now been received by the Government of India from the Embassy of the United Arab Republic in New Delhi that the Portuguese Ministry of External Affairs which had earlier agreed to the visit of Mr. Wagih Safwat, First Secretary of the U.A.R. Embassy in Lisbon to Mozambique have now communicated that they are not agreeable to this visit, on the plea that the Indian nationals detained in the Portuguese territories have since been released. The Government of India are taking steps to urge the Government of Portugal to reconsider their refusal and allow the U.A.R. representative to visit Mozambique in order to assist the Indians there in the matter of repatriation of their assets etc.

(b) Does not arise.

AMENDMENT OF COMMONWEALTH IMMIGRANTS' ACT

***186. SHRI A. C. GILBERT:** Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Shri M. C. Chagla the India's High Commissioner in U.K., in an interview to the B. B. C. on the 25th May, 1962, has said that the Commonwealth immigrants' Act should be amended to the extent it seeks to control the free entry of Commonwealth citizens into the United Kingdom; and

(b) if so, what is the real position in this regard and whether any steps have been taken in this respect and with what result?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) The High Commissioner's remarks about the Immigration Bill, in the course of an interview to the BBC on arrival at the London airport on May 25, were made in answer to certain loaded questions about the Commonwealth being in danger. The High